

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL & TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5137**  
(ANSWERED ON 02.04.2025)

**CONCESSION AND INCENTIVES TO GOVERNMENT EMPLOYEES DONATING BODY  
PARTS**

**5137. SHRI ANIL YESHWANT DESAI:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether it is a fact that the Government servants are entitled for various concessions and incentives if they, donate their body parts;
- (b) If so, the details thereof;
- (c) whether such employees are likely to get priority in their promotions and increments also; and
- (d) if so, the number of such organ donations, State wise and organ-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) to (d): The Government of India has provided a maximum of 42 days Special Casual Leave to Central Government Servants for donating their organ(s).

\*\*\*\*\*